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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

| CP/CA No          | Purpose           | Section    | Name of Petitioner            | Petitioner Advocate     | Name of Respondent  | Respondent Advocate |
|-------------------|-------------------|------------|-------------------------------|-------------------------|---------------------|---------------------|
| CP No.402/BB/2018 | For clarification | Sec 252(3) | M/s M K Biotech Parks Pvt Ltd | Anant Narsinha Bhat PCS | ROC report received |                     |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
|---------|----------------------------------|------------------------|-----------|

PETITIONER/s: 1. *Anant Narasimha Bhat*  
*PCS*  
*Manmohan Nagar Bangalore*  
*mob: 9480526713*

*B M.K.*  
*Biotech*  
*Parks Pvt*  
*Ltd*

*[Signature]*

RESPONDENT/s:

**ORDER**

Heard Shri Anant Narasimha Bhat, learned PCS for Petitioner Company.  
ROC-Karnataka report is awaited.  
Post the case for final hearing on 26/09/2018.

*[Signature]*  
**MEMBER (T)**

*[Signature]*  
**MEMBER (J)**